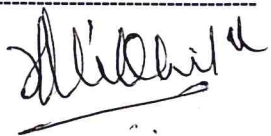


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 254/16	TP 105/17	For hearing	433(e)	Agarwal Coal Corporation Pvt. Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	NIKHIL K 9895 337316	Proxy counsel for Respondent	

2. **ROHIT KUMAR KUMAR** IA No. 194/2017 is taken up today. Counsel for opposite party has filed objections to IA No. 194/17. No representation for corporate debtor. Counsel for petitioner is present.
9886121365 the Petitioner
List it for hearing on 15.02.2018.


MEMBER (T)


MEMBER (J)